


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.122/ BB/ 2017	-	For clarification	252(3)	Gandtrack Aerospace Tools Pvt. Ltd. & Another Vs ROC.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	JAYASHREE PARTHASARATHY PCS 9986649498	Applicant	
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ORDER

PCS for Petitioner is present. She has filed memo along with declaration. Further, she is directed to file affidavit of the Company giving all details for justifying for restoration of the name of the Company, as ROC, Karnataka has not recommended for restoration of the name of the Company in his report. List it on 28.02.2018.


Member (T)


Member (J)